

## राष्ट्रीय बाघ में वृद्धि

1800. श्री बाबूबाबू बल :

श्री भारत सिंह चौहान :

श्री ग्यामनाथ दुबे :

क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस वर्ष राष्ट्रीय बाघ में वृद्धि होने की सम्भावना है ;

(ख) यदि हाँ, तो किन कारणों से ; और

(ग) यह भी वर्षों की बाघ की तुलना में इस में कितनी वृद्धि होगी ?

वित्त मंत्रालय में राज्य मंत्री (श्री लतीफ खन्ना):

(क) और (ख). मुख्य रूप से कृषि उत्पादन में 2 प्रतिशत तथा औद्योगिक उत्पादन में लगभग 8 प्रतिशत की वृद्धि होने के परिणामस्वरूप, बाघ वर्ष में राष्ट्रीय बाघ में 3.5 प्रतिशत की वृद्धि होने की सम्भावना है।

(ग) 1977-78 तथा 1978-79 के वर्षों को एक साथ लेने पर राष्ट्रीय बाघ में लगभग 11 प्रतिशत की वृद्धि होगी।

12 मिन.

## PAPERS LAID ON THE TABLE

## AIRCRAFT (SECOND AMENDMENT) RULES, 1978

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU SHOTTAM KAUSHIK): I beg to lay on the table a copy of the Aircraft (Second Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 19 in Gazette of India dated the 6th January, 1978, under section 14A of the Aircraft Act, 1934, together with an explanatory note. [Placed in Library. See No. LT-4061/79].

REVIEW AND ANNUAL REPORT OF STATE CHEMICALS AND PHARMACEUTICALS CORPORATION OF INDIA LIMITED, NEW DELHI, FOR 1977-78, EXPORT OF ROASTED AND SALTED CASHEW KERNELS (INSPECTION) AMDT. RULE, 1979 AND ANNUAL REPORTS FOR 1975-76 AND 1976-77 OF TOBACCO BOARD, LAKSHMIPURAM (GUNTUR)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI AKHIL BEG): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the State Chemicals and Pharmaceuticals Corporation of India Limited New Delhi for the year 1977-78.

(ii) Annual Report of the State Chemicals and Pharmaceuticals Corporation of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4002/79].

(2) A copy of the Export of Roasted and Salted Cashew Kernels (Inspection) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. S.O. 7 in Gazette of India dated the 6th January, 1979, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT-4003/79].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act, 1975:—

(i) Annual Report of the Tobacco Board Lakshimpuram (Guntur) for the year 1975-76 together with Audited Accounts.